GOVERNMENT OF MEGHALAYA LAW (A) DEPARTMENT

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 2nd March, 2021.

No.LR (A) 32/92/Pt.IV/282 - In exercise of the powers conferred under sub-section (1) of Section 25 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya is pleased to appoint the following Advocates to be the Assistant Public Prosecutors, West Jaintia Hills, Jowai with effect from the date of taking over charge or until further orders, whichever is earlier: -

| | District | Name | | Headquarters |
|------------------|---------------------------|---|----------|-------------------------|
| 1. W 2. 3. | Vest Jaintia Hills -dodo- | Shri Mannabanshngainlan Shri Ohileyoo Shylla Shri Samely Ksoo | g Myrboh | Jowai Jowai Jowai |
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Commissioner & Secretary to the Govt. of Meghalaya, Law Department.

Memo No. LR (A) 32/92/Pt.IV/282-A

Dated Shillong, the 2nd March, 2021.

Copy forwarded:-

- 1. The Accountant General (A&E), Meghalaya, Shillong-793001. The above Advocates will not be entitled to retaining fees but will receive other fees for appearing/conducting cases as laid down in O.M. No. LR (B) 1/89/Pt./33 dt. 28.3.2000 as amended.
- 2. The Advocate General, Meghalaya, Shillong.
- 3. The Director General of Police, Meghalaya, Shillong.
- 4. The Deputy Commissioner, West Jaintia Hills, Jowai.
- 5. The District & Sessions Judge, West Jaintia Hills, Jowai.
- The District & Sessions Judge, West Jaintia Hills, Jowai.
 The Chief Judicial Magistrate, West Jaintia Hills, Jowai.
 The Judge, Autonomous District Council Court, West Jaintia Hills, Jowai.
 The Superintendent of Police, West Jaintia Hills, Jowai.
 The Secretary, Jowai Bar Association, Jowai.

- 10. The Govt. Pleader-cum-Public Prosecutor, West Jaintia Hills, Jowai.
- 11. Advocates Concern. Charge Report of assuming charge may be sent to this Department at the earliest.
- 12. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of this Notification in the next issue of the Meghalaya Gazette.
- 13. Law (B) Department.
- 14. DEO, Law Department.
- 15. Guard File.

Deputy Secretary 6 the Government of Meghalaya, Law Department.